

Insolvency and Bankruptcy Board of India



No. IBBI/PR/2022/02

7th January, 2022

Press Release

Extension of additional charge of Dr. Navrang Saini, WTM, IBBI as Chairperson, IBBI till 5th March, 2022

The Central Government vide order dated 4th January, 2022 extended the additional charge of Dr. Navrang Saini, Whole-time Member, Insolvency and Bankruptcy Board of India (IBBI) as Chairperson of IBBI beyond 13th January, 2022, till the completion of his tenure in IBBI on 5th March, 2022 or till the joining of a new incumbent to the post or until further orders, whichever is earlier.